

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 113

IB-2721/ND/2019

**IA-4200/ND/2023, IA-4168/ND/2023, IA-4074/ND/2023,
IA-3214/ND/2023, IA-3219/ND/2023, IA-3304/ND/2023,
IA-3688/ND/2023, IA-2821/ND/2023, IA-2442/ND/2023,
IA-2043/ND/2023, IA-1483/ND/2023, IA-340/ND/2021,
IA-1681/ND/2021, IA-1703/ND/2021, IA-2239/ND/2021,
IA-3304/ND/2021, IA-3623/ND/2021, IA-3891/ND/2021,
IA-3924/ND/2021, IA-4068/ND/2021, IA-1352/ND/2022,
IA-2369/ND/2022, IA-2745/ND/2022, IA-4111/ND/2022,
IA-3627/ ND/2021, IA-379/ND/2022, IA-3077/ND/2022,
IA-5426/ND/2022, IA-364/ND/2021, IA-676/ND/2021,
IA-947/ND/2021, IA-2470/ND/2021, IA-3592/ND/2021,
IA-5667/ND/2021, IA-1722/ND/2022, IA-594/ND/2023**

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt Ltd

... Applicant/Petitioner

Versus

M/s Three C Shelters Pvt Ltd

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 31.05.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Deboleena Dutta in IA-2239/2021

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4200/ND/2023, IA-4168/ND/2023, IA-4074/ND/2023, IA-3214/ND/2023, IA-3219/ND/2023, IA-3304/ND/2023, IA-3688/ND/2023, IA-2821/ND/2023, IA-2442/ND/2023, IA-2043/ND/2023, IA-1483/ND/2023, IA-340/ND/2021, IA-1681/ND/2021, IA-1703/ND/2021, IA-2239/ND/2021, IA-3304/ND/2021, IA-3623/ND/2021, IA-3891/ND/2021, IA-3924/ND/2021, IA-4068/ND/2021, IA-1352/ND/2022, IA-2369/ND/2022, IA-2745/ND/2022, IA-4111/ND/2022, IA-3627/

ND/2021, IA-379/ND/2022, IA-3077/ND/2022, IA-5426/ND/2022, IA-364/ND/2021, IA-676/ND/2021, IA-947/ND/2021, IA-2470/ND/2021, IA-3592/ND/2021, IA-5667/ND/2021, IA-1722/ND/2022, IA-594/ND/2023:

List on 06.06.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**